

(d) the suggestions from the private people and industries in this regard?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (d) Consequent upon the establishment of the Food Safety and Standards Authority of India under the provision of FSSA, 2006, the various food safety and quality assurance schemes for food processing industries namely (1) Fruit Products Order, 1955, (2) Meat Food Products Orders, 1973, (3) Milk and Milk Products Order, 1992, (4) Solvent Extracted Oil, De - Oiled Meal and Edible Flour (Control) Order, 1967, (5) Vegetable Oil Products (Regulation) Order, 1998, (6) Edible Oils Packaging (regulation) Order, 1998 etc. regulating the different commodity of food and the (7) the Prevention of Food Adulteration Act, 1954 have been brought under the administrative control of the Food Authority by invoking the provisions of section 90 of the FSSA, 2006.

The mechanism of certification of the processed food is taken care by issuing the license and registration to the manufacturing units. The applicants who wish to manufacture the processed food products has to obtain license/registration under the different commodity specific order which stipulates certain conditions to be observed and provided with adequate infrastructure facilities including potable water in the manufacturing units to ensure the hygienic and standard quality production of the processed food.

There are provisions in the different food related orders and acts which empowers the authorised/technical officers to inspect the manufacturing units periodically to ensure that the minimum hygienic conditions as stipulated in the different orders and acts are complied by the units and samples of the different commodities are being drawn for testing in the food laboratories to ascertain their conformity. The defaulters are being dealt with as per the provisions of the orders and acts.

Wastage of fruits and vegetables

†1878. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that fruits and vegetables of about 55,000 crore rupees get wasted after production without being utilized;

(b) if so, the facts in this regard;

(c) whether Government has set any target to reduce this loss with the help of food processing industry during the Eleventh Five Year Plan; and

(d) if so, the details thereof and the extent to which loss percentage has been cut till the end of December, 2009?

† Original notice of the question was received in Hindi.

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) and (b) The level of wastage of agricultural food items is estimated to be about Rs. 30,000 cores occurring at various stages of handling due to fragmented farming, provisions of Agricultural Produce Marketing (Development & Regulation) Act, lack of cold chain facilities, poor transportation, lack of proper storage and processing facilities, etc.

(c) and (d) In order to increase level of processing and to promote food processing industries to exploit both the domestic and international market potential for processed food products, Vision 2015 Document has been finalized by the Ministry of Food Processing Industries (MFPI), which envisages tripling the size of the processed food sector by increasing the level of processing of perishables from 6% to 20%, value addition from 20% to 35% and share in global food trade from 1.5% to 3% by 2015. An integrated strategy for promotion of agribusiness-Vision, Strategy and Action Plan for the Food Processing Sector has also been approved by the Government.

The thrust areas identified for strategic intervention include establishment of Mega Food Parks in identified clusters with appropriate backward and forward linkages, creation of integrated cold chains/value addition and preservation infrastructure, incentivising FDI and private investment in infrastructure, launching a major promotional campaign for the food processing sector and larger public investment for creation of critical rural infrastructure in food processing sector etc.

The losses due to poor Food Processing facility across the country is not centrally maintained every year. However, the Ministry have initiated several steps to prevent wastage as mentioned above.

Food processing units in NER

1879. SHRI KHEKIHO ZHIMOMI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of food processing units working in the North Eastern States, State-wise;
- (b) whether Government proposes to give financial assistance to these units for development and generation of employment in those States;
- (c) if so, the details of the assistance given during the last three years, State-wise; and
- (d) if not, the reasons therefore?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) Food Processing Industries are set up both in organized and unorganized sectors and as such data on the number of food processing units in the country including North Eastern Region is not centrally